

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
E.A.NO. 34/ 2023
IN
ORIGINAL APPLICATION NO. 526/ 2019

IN THE MATTER OF:

Sh. Mahesh Chandra Saxena

...Applicant

VERSUS

Central Pollution Control Board &Anr.

...Respondents

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Dated : 05.02.2024

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Compliance Report in the matter of Hon'ble NGT in E.A. No.34/2023 in Original Application No. 526/2019 in the matter of Sh. Mahesh Chandra Saxena V/s Central Pollution Control Board & Anr.

Most respectfully showeth:

1. That in compliance of directions passed by this Hon'ble Tribunal vide order dated 01.12.2023 in E.A. No. 34/2023, wherein the Delhi Jal Board (DJB) was directed to file the compliance report with regard to order dated 11.09.2019 passed in OA No. 526/2019, the relevant Para 7 & 8 of order dated 11.09.2019 is being reproduced hereunder:

"7. Accordingly, we direct that the suggestions of the Committee be acted upon. RWHS may not be installed close to storm water drains to avoid contamination of ground water in the process of recharging the ground water from the RWHS. Piezometers be installed near the RWHS for monitoring of ground water level and water quality of recharged water. Separators be installed to separate pollutants before recharging. Depth of the bore wells should be at least 5m above the Static Water Table. Deficient RWHS be closed.

8. In light of observations of the Committee, the Delhi Jal Board (DJB), Delhi Development Authority (DDA), Public Works Department (PWD), Delhi; New Delhi Municipal Corporation (NDMC) and South Delhi Municipal Corporation (SDMC) are directed to take appropriate remedial measures for mitigation."

2. The compliance report of DJB is as under: -

- Delhi Jal Board have installed 594 nos. Rain Water Harvesting (RWH) structures in its premises and none of them are near to storm water drains.
- Delhi Jal Board has installed 95 Piezometers in the premises of STP/WTP/SPS/BPS/UGR of Delhi Jal Board for monitoring of ground water level and water quality of recharged water.
- Regular cleaning and maintenance of all the RWH structures in Delhi Jal Board are being done to keep them functional.
- The depth of recharge bore well in the RWH structure of Delhi Jal Board have been kept 5.0 mtr above the static water table.

3. The compliance report is being submitted in this Hon'ble Tribunal for the record and kind perusal. However, any further direction given by this Hon'ble Tribunal in this regard will be abided by the undersigned.

Submitted Please.

(.....)
CEO, Delhi Jal Board

New Delhi
Dated : 05.02.2024